

DR. P. C. MITRA: May I know whether this team also discovered the existence of gold-bearing veins in the Dharwar District of Bombay, in Wynad and Anantapur Districts of Madras and in the Manbhum District of Bihar?

SHRI K. D. MALAVIYA: Discovery of gold?

DR. P. C. MITRA: Yes.

SHRI K. D. MALAVIYA: There is no discovery of any appreciable quantity of gold.

DR. P. C. MITRA: It is published in "Indian Minerals" published by the Survey Department.

SHRI K. D. MALAVIYA: Yes; Sir. About a couple of years back we were carrying on some preliminary investigations for alluvial gold but subsequently perhaps it was found that it was not worth while.

MR. CHAIRMAN: Mr. Valiulla.

SHRI M. VALIULLA: I put Question No. 550, Sir.

SHRI MAHAVIR TYAGI: Sir, may I offer my hearty congratulations on your birthday? My question No. is 550 and I wish you a long life of 550 years.

SETTLEMENT OF EX-SERVICEMEN IN THE ANDAMANS

*550. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state:

(a) whether any attempts have been made by Government to settle ex-service personnel on the Andaman and Nicobar Islands; and

(b) if so, how many of them have been sent there for settlement?

THE MINISTER FOR DEFENCE ORGANISATION (SHRI MAHAVIR TYAGI): (a) Yes.

(b) 250.

SHRI M. VALIULLA: May I know the extent of land available for settlement of ex-service men in this island?

SHRI MAHAVIR TYAGI: Now, there is not much land available. In fact attempts were made twice or thrice but

there was little response. And the Chief Commissioner has told us that there is not much land left now.

SHRI M. VALIULLA: What is the extent of land made available for such people?

SHRI MAHAVIR TYAGI: Arrangements were made for 4,000 agriculturists to be settled there which also included ex-service personnel and it was announced that each family shall get 10 acres of land and in addition a loan of Rs. 2,000. This did not attract many people and again some further concessions were announced in 1954. And only 237 people have reached there and taken to the farm.

SHRIMATI MAYA DEVI CHETTRY: May I know from which States these 250 ex-servicemen have gone there?

SHRI MAHAVIR TYAGI: They mostly belong to Travancore-Cochin and Bengal; other States did not respond but over and above those agriculturists who have settled there, there are quite a few others also who have got other employment. 235 have got employment in Government Departments there and two in private enterprise.

SHRIMATI MAYA DEVI CHETTRY: May I know whether these ex-servicemen are only ordinary soldiers or there are officers also?

SHRI MAHAVIR TYAGI: They are ordinary soldiers, I think.

SHRI MAHESWAR NAIK: May I know whether this is in addition to the scheme which we have for the settlement of displaced persons?

SHRI MAHAVIR TYAGI: It is the same scheme but some concessions were announced for these ex-soldiers by way of loans, grants, etc.

BHARAT ELECTRONICS LIMITED

*551. DR. RAGHUBIR SINH: Will the Minister for DEFENCE be pleased to state:

(a) whether the Bharat Electronics (Private) Ltd., has gone into production;

(b) if so, since when, and what items are being produced by it now;

(c) what is the production target of this concern and when it expects to reach that target; and

(d) how many foreign technical personnel are now working in this concern?

THE MINISTER FOR DEFENCE ORGANISATION (SHRI MAHAVIR TYAGI): (a) Yes, Sir.

(b) December 1955, 175 types of parts for the General Purpose Receiver and jigs and tools for the General Purpose Receiver and 400 Watts Transmitters have been produced in addition to some miscellaneous equipment for All India Radio. One Receiver has been assembled completely and 10 Receivers are in process of assembly.

(c) The factory is expected to go into full production within the next 5 years and will be capable of meeting the major requirements of electronic equipment of the Government departments and the Services. The outturn of the factory when in full production is estimated at Rs. 4 crores annually.

(d) 13.

DR. RAGHUBIR SINH: May I know what percentage of the component parts of this Receiver that has been assembled was imported from abroad?

SHRI MAHAVIR TYAGI: I am afraid it will be difficult for me to calculate because the total number of component parts needed is not known to me.

DR. RAGHUBIR SINH: May I know what steps are being taken to arrange for the production of the other parts which are not being yet produced in India?

SHRI MAHAVIR TYAGI: There is a graduated plan by which within five years the factory will go into full production and they are gradually taking to the production of all the parts that are needed.

SHRI H. P. SAKSENA: What is the arrangement for replacing these 13 technical personnel and what time is required to replace them?

SHRI MAHAVIR TYAGI: I am afraid I would require notice. It is not

possible for me to give a precise answer now but quite a few Indian experts have been employed in the factory and they are undergoing training.

DR. RAGHUBIR SINH: May I know as to what actually these experts are doing? Are they doing any work in relation to assembling or are they also doing some training work?

SHRI MAHAVIR TYAGI: They are doing training as well as designing and developing.

PANDIT S. S. N. TANKHA: Are these foreign technicians employed for any definite period of time?

SHRI MAHAVIR TYAGI: I am afraid I have not got the exact information about it. But they are on contract basis.

PANDIT S. S. N. TANKHA: If that is so, why cannot the hon. Minister say as to when their term of appointment will finish and when they will no longer be required?

SHRI MAHAVIR TYAGI: At present their term is for five years. For five years they are to carry on the work. If need be, we shall retain them for the future. If not, then we shall be ready to terminate their services.

PROF. G. RANGA: Are they not expected to train some others?

SHRI MAHAVIR TYAGI: They are, not only here but also in their parent firm. The term of agreement is that they will give us the required training.

PRICING OF INDIGENOUS GOLD

*552. DR. P. C. MITRA: Will the Minister for FINANCE be pleased to state:

(a) the basis on which the price of indigenous gold is fixed and the authority by which such price is fixed; and

(b) how the stock of such gold is utilized?

THE DEPUTY MINISTER FOR FINANCE (SHRI B. R. BHAGAT): (a) The price of indigenous gold is determined by the forces of supply and demand in a free market. It is not fixed by any organisation or governmental authority.